

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|--|-----------------------------|--|
| 1 | D-BLAPL/6723/2026 BLAPL/2245/2026 | RASMI NARAYAN SAHOO VS STATE OF ODISHA | BIJAY KUMAR MOHANTY VS | DHENKANAL TOWN /54 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000134/2026 |
| 2 | D-BLAPL/6782/2026 BLAPL/2246/2026 | KANAK BHOI VS STATE OF ODISHA | RAJIBA BIHARI MISHRA VS | CHANDANPUR /258 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000029/2025 |
| 3 | D-BLAPL/6732/2026 BLAPL/2247/2026 | SK. RAJA VS STATE OF ODISHA | ASIT KUMAR JENA VS | BINJHARPUR /3 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0000011/2026 |
| 4 | D-BLAPL/6133/2026 BLAPL/2248/2026 | M.RAIDU VS STATE OF ODISHA | BIBEKANANDA MAHAPATRA VS | BARAMBA /357 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000469/2025 |
| 5 | D-BLAPL/6429/2026 BLAPL/2249/2026 | HIMANSU SEKHAR BEHURA VS STATE OF ODISHA | TANMAYA KUMAR MOHANTY VS | KEONJHAR TOWN /226 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(J) GR/0000572/2023 |
| 6 | D-BLAPL/6719/2026 BLAPL/2250/2026 | RAJIB LAKRA VS STATE OF ODISHA | BIKASH KUMAR DASH VS | RAJGANGPUR /207 /2023 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000053/2023 |
| 7 | D-BLAPL/5984/2026 BLAPL/2251/2026 | RAJU @ PRAKASH DAS VS STATE OF ODISHA | BASUDEV BARIK VS | RAJNAGAR /23 /2026 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000027/2026 |
| 8 | D-BLAPL/6721/2026 BLAPL/2252/2026 | RABI @ ROBI LAKRA VS STATE OF ODISHA | BIKASH KUMAR DASH VS | RAJGANGPUR /207 /2023 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000053/2023 |
| 9 | D-BLAPL/4088/2026 BLAPL/2253/2026 | ANANTA DIGAL VS STATE OF ODISHA | AMITAV TRIPATHY VS | PHIRINGIA /23 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000041/2026 |
| 10 | D-BLAPL/6706/2026 BLAPL/2254/2026 | PRADEEP MAJHI VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | R.UDAYAGIRI /91 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000078/2023 |
| 11 | D-BLAPL/6731/2026 BLAPL/2255/2026 | MANASH KUMAR PADHI @ MANASH PADHI VS STATE OF ODISHA | JAGABANDHU SAHU VS | DEOGAON /17 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0000156/2026 |

ORISSA HIGH COURT

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|----|--------------------------------------|---|--------------------------------|--|
| 12 | D-BLAPL/6573/2026 BLAPL/2256/2026 | BIKRAM KESARI SAHOO VS STATE OF ODISHA | ABHINANDAN PRADHAN VS | EOW,BHUBANESWAR /2 /2026 PRESIDING OFFICER, DESIGNATED CO CT/0000002/2026 |
| 13 | D-BLAPL/6735/2026 BLAPL/2257/2026 | MARIYAL DURYODHANA @ MIRIYAL DURYODHANA @ M. DURJADHAN VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | PARLAKHEMUNDI /405 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000036/2025 |
| 14 | D-BLAPL/6737/2026 BLAPL/2258/2026 | SUJIT KUMAR PADHY VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | GURANDI /51 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000299/2025 |
| 15 | D-BLAPL/6303/2026 BLAPL/2259/2026 | SURESH CHANDRA NAYAK VS STATE OF ODISHA | BIBHUTI BHUSAN CHOUDHURY VS | LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025 |
| 16 | D-BLAPL/6696/2026 BLAPL/2260/2026 | MOHAMMED SAJID @ ABDUL SAJID VS STATE OF ODISHA | TAPAN KU. JENA SAMANTA VS | JAGATPUR /552 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001382/2025 |
| 17 | D-BLAPL/5399/2026 BLAPL/2261/2026 | CHHABI @ CHHABINA BHOI VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | NIALI /15 /2026 J.M.F.C.,NIALI(Cuttack) GR/0000014/2026 |
| 18 | D-BLAPL/6426/2026 BLAPL/2262/2026 | KALANDI PATRA @ KALIA @ KALU VS STATE OF ODISHA | TANMAYA KUMAR MOHANTY VS | DHAULI PS /295 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000760/2025 |
| 19 | D-BLAPL/6743/2026 BLAPL/2263/2026 | ASIRUDDIN KHAN VS STATE OF ODISHA | JAYADEBA BEHERA VS | ITAMATI /12 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000003/2026 |
| 20 | D-BLAPL/6777/2026 BLAPL/2264/2026 | AJIM RAJA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | / /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000009/2026 |
| 21 | D-BLAPL/6791/2026 BLAPL/2265/2026 | CHINMAYA KUMAR PANDA VS STATE OF ODISHA | SATYABRATA DASH VS | LAXMISAGAR P.S. /73 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000147/2026 |
| 22 | D-BLAPL/6176/2026 BLAPL/2266/2026 | RAMNA MAJHI @ RAMANA MAJHI VS STATE OF ODISHA | MANOJ KUMAR BALA SAMANTA VS | DORAGUDA PS /3 /2026 J.M.F.C.,KASHIPUR(Rayagada) GR/0000018/2026 |
| 23 | D-CMP/8675/2026 | BISHNU CHARAN PANDA | PRASANTA KUMAR SATAPATHY | / / |

ORISSA HIGH COURT

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| | CMP/420/2026 | VS PRAVAT KUMAR MOHAPATRA | VS | CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000406/2018 |
| 24 | D-CMP/8159/2026 CMP/421/2026 | BHIMSEN OJHA VS SAMUEL DEBASIS JAMES | SATRUGHNA DASH (A) VS | // 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0000793/2017 |
| 25 | D-CMP/8827/2026 CMP/422/2026 | ASWINI KUMAR DASH VS NILESH KUMAR GHODASARA | VS | // CIVIL JUDGE (SD),SAMBALPUR(Sambal EC/0000004/2025 |
| 26 | D-CMP/7441/2026 CMP/423/2026 | SUPERINTENDING ENGINEER (CIVIL), POSTAL CIVIL CIRCLE, BIHAR VS SANDHYARANI CHOUDHURY | BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL) VS | // 2ND A.D.J.,CUTTACK(Cuttack) RFA/0000045/2023 |
| 27 | D-CMP/9151/2026 CMP/424/2026 | KRUSHNA CHANDRA BEHERA VS DHIRUPAMA BEHERA | DEBASIS MISHRA VS | // CIVIL JUDGE (JD),PURI(Puri) CMA/0000018/2026 |
| 28 | D-CMP/9854/2026 CMP/425/2026 | JYOTI PRAKASH DASH VS AJIT KUMAR SAHU | NIRANJAN SINGH (1) VS | // 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE Fao/0000056/2023 |
| 29 | D-CMP/9606/2026 CMP/426/2026 | SUBRATA MAHAPATRA VS SAMATA AGRAWAL | PRAVASH CHANDRA JENA VS | // CIVIL JUDGE (SD),BARIPADA(Mayurbha IA/0000026/2026 |
| 30 | D-CMP/10000/2026 CMP/427/2026 | AMARENDRA DASH VS SIR BIOTECH INDIA LTD., DELHI | PRASANT KISHORE RAY VS | // SR CIVIL JUDGE (COMMERCIAL COUR CS/0001556/2009 |
| 31 | D-CONTC/7161/2026 CONTC/1355/2026 | HEMANTA KUMAR ROUT VS ARABINDHA KUMAR PADHI, IAS | ADV. VS | // () // |
| 32 | D-CONTC/7728/2026 CONTC/1356/2026 | MANORAMA MOHAPATRA VS DR. SHAKTI PRAKASH MISHRA, DIRECTOR OF FAMILY WELFARE,ODISHA | ADV VS | // () // |
| 33 | D-CONTC/7837/2026 CONTC/1357/2026 | BIJAY KUMAR SATPATHY VS DR. N.THIRUMALA NAIK , I.A.S | ADV. VS | // () // |
| 34 | D-CONTC/8713/2026 CONTC/1358/2026 | SUJIT KUMAR NANDA VS | ADV VS | // () // |

ORISSA HIGH COURT

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|----|--------------------------------------|---|--------------------------|-------------------------------------|
| | | R.S GOPALAN,IAS, COMMISSIONER CUM SOCIAL SECURITY OF PERSON WITH DISABILITY DEPTT. | | // |
| 35 | D-CONTC/8737/2026 CONTC/1359/2026 | SUSHANTA KUMAR GOUDA VS | ADV. VS | // () |
| 36 | D-CONTC/8743/2026 CONTC/1360/2026 | SAGAR MOHANTY, ENGINEER-IN-CHIEFWATER RESOURCES DEPT., BHUBANESWAR KALI CHARAN BADATYA VS | ADV. VS | // () // |
| 37 | D-CONTC/8936/2026 CONTC/1361/2026 | GIRISH S.N, IAS SUSMITA PALIA@PATRA VS | ADV. VS | // () // |
| 38 | D-CONTC/9024/2026 CONTC/1362/2026 | SARANGADHAR PANIGRAHI, IIC, BIRMAHARAJPUR,SONEPUR ASEEMA SAHU VS | ADV. VS | // () // |
| 39 | D-CONTC/7444/2026 CONTC/1363/2026 | ARVIND AGRAWAL, I.A.S M/S ADITYA ENTERPRISER, CUTTACK VS | ADV. VS | // () // |
| 40 | D-CONTC/7495/2026 CONTC/1364/2026 | SHUBHA SARMA, IAS NARAYAN PADHY VS | ADV. VS | // () // |
| 41 | D-CONTC/7586/2026 CONTC/1365/2026 | BIKASH RANJAN, OAS M/S. ODISHA MERCHANDISE PRIVATE LIMITED, BHUBANESWAR VS | ADV. VS | // () // |
| 42 | D-CONTC/7811/2026 CONTC/1366/2026 | SUJIT KUMAR RATH, EXECUTIVE ENGINEER (TPNODL), JODA ELECT. DIVISION, KEONJHAR GOLEKHA CHANDRA DHAL VS | ADV. VS | // () // |
| 43 | D-CONTC/7838/2026 CONTC/1367/2026 | RABI NARAYAN SAHOO, ADDL DIST. MAGISTRATE, BHADRAK SHAILENDRA NARAYAN JENA VS | ADV. VS | // () // |
| 44 | D-CONTC/7841/2026 CONTC/1368/2026 | DR. N.THIRUMALA NAIK ,I.A.S AKSHAYA KUMAR JENA VS | ADV. VS | // () // |
| 45 | D-CONTC/7845/2026 CONTC/1369/2026 | DR. N.THIRUMALA NAIK ,I.A.S BIDHAN CHANDRA KAR VS | ADV. VS | // () // |
| | | BIGHNARAJ PUROHIT, M.D. OF ODISHA CONSTRUCTION CROP. LTD., BHUBANESWAR | | // |

ORISSA HIGH COURT

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| 46 | D-CONTC/7862/2026 CONTC/1370/2026 | ALOK KUMAR NAYAK VS ARVIND AGRAWAL, I.A.S | ADV. VS | // 0 // |
| 47 | D-CONTC/7863/2026 CONTC/1371/2026 | KISHORE MOHAPATRA VS HEMANTA SHARMA, IAS | ADV. VS | // 0 // |
| 48 | D-CONTC/7872/2026 CONTC/1372/2026 | TRINATH SAHOO VS T.PADMANAVA DORA, OAS, TAHASILDAR, BANPUR | ADV. VS | // 0 // |
| 49 | D-CONTC/7966/2026 CONTC/1373/2026 | DR. PURNA CHANDRA PADHY VS PRAJNASHREE PRIYAMBADA, REGISTRAR, SHRI JAGANNATH SANSKRIT UNIVERSITY,PURI | ASUTOSH ROUT VS | // 0 // |
| 50 | D-CONTC/8006/2026 CONTC/1374/2026 | MADHUSMITA SWAIN VS ARVIND KUMAR AGRAWAL, I.A.S | DR.PURUSOTTAM CHULI VS | // 0 // |
| 51 | D-CONTC/8722/2026 CONTC/1375/2026 | JASOBANTA DAS VS PANCHANAN NAYAK, O.A.S TAHASILDAR, PATTAMUNDAI | ADV. VS | // 0 // |
| 52 | D-CONTC/9333/2026 CONTC/1376/2026 | ARUN KUMAR BEHERA VS DR. K MURUGESAN,IFS, PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA | ADV VS | // 0 // |
| 53 | D-CONTC/9424/2026 CONTC/1377/2026 | BINAPANI MAHALIK VS BALAMUKUNDA BHUYAN, DIRECTOR , ELEMENTARY EDUCATION, ODISHA | ALOK KUMAR PANDA VS | // 0 // |
| 54 | D-CONTC/7511/2026 CONTC/1378/2026 | CHATURBHUJA NAYAK VS RASMI RANJAN NAYAK, ADDL. CHIEF SEC., WATER RESOURCES DEPT., ODISHA | AKSHAYA KUMAR JENA VS | // 0 // |
| 55 | D-CONTC/8906/2026 CONTC/1379/2026 | SHARAT CHANDRA SINGH VS KIRANDEEP KAUR SAHOTA ,IAS | SIDHARTHA SWAIN VS | // 0 // |
| 56 | D-CONTC/9153/2026 CONTC/1380/2026 | LATIKA SUNDARI ROUT VS B.PARAMESWARAN, I.A.S | ADV. VS | // 0 // |
| 57 | D-CONTC/9183/2026 | SHARAT CHANDRA BARIK | ADV. | // |

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|----|--------------------------------------|---|------------------------------------|--|
| | CONTC/1381/2026 | VS AMIT RANJAN HOTTA, TAHASILDAR, KHAIRA | VS | () // |
| 58 | D-CONTC/9587/2026 CONTC/1382/2026 | SURU MOHAN GURU VS DR.SANJAYA KUMAR MOHAPTRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, DHENKANAL | PRADEEP KUMAR MAHAPATRA VS | // () |
| 59 | D-CRLA/5009/2026 CRLA/254/2026 | LAXMAN DADIA VS STATE OF ODISHA | AMIT KUMAR SAHU VS | // SUNABEDA /119 /2020 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000091/2020 |
| 60 | D-CRLA/5312/2026 CRLA/255/2026 | CHIKU@UMAKANTA SWAIN VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | JAGATSINGPUR /220 /2021 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR CT/0000244/2021 |
| 61 | D-CRLA/6124/2026 CRLA/256/2026 | CHANDAN MALLIK VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | DHENKANAL SADAR /346 /2021 A.D.J.,DHENKANAL(Dhenkanal) CT/0000097/2021 |
| 62 | D-CRLLP/6644/2026 CRLLP/31/2026 | STATE OF ODISHA VS JITENDRA PADHIARY | PARTHA SARATHI NAYAK, A.G.A. VS | CHATRAPUR /228 /2019 A.D.J.,CHATRAPUR(Ganjam) ST/0000198/2019 |
| 63 | D-CRLMC/6470/2026 CRLMC/767/2026 | SRIDHAR KUMAR MISHRA VS STATE OF ODISHA | SAHASRANSU SOURAV VS | MANAMUNDA /331 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000039/2025 |
| 64 | D-CRLMC/6471/2026 CRLMC/768/2026 | DIPAK KUMAR VS STATE OF ODISHA | AMIT KUMAR SAHU VS | BOIPARIGUDA /20 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000010/2025 |
| 65 | D-CRLMC/6560/2026 CRLMC/769/2026 | LOPAMUDRA MOHANTY VS STATE OF ODISHA | PRADIPTA KUMAR JENA VS | BADACHANA /322 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001904/2023 |
| 66 | D-CRLMC/6790/2026 CRLMC/770/2026 | JAGANNATH NAIK VS STATE OF ODISHA | DEVASHIS PANDA VS | PARJANG /529 /2024 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhenkanal) Spl/0000052/2024 |
| 67 | D-CRLMC/6793/2026 CRLMC/771/2026 | ALOK KUMAR PANIGRAHI VS JANAKI PATI | DEVASHIS PANDA VS | // A.D.J.,KARANJIA(Mayurbhanj) CRREV/0000019/2025 |
| 68 | D-CRLMP/6232/2026 CRLMP/322/2026 | ANISH MANDAL VS | ADHIRAJ MOHANTY VS | //0 JUDGE, FAMILY COURT, NABARANGPUR |

ORISSA HIGH COURT

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| 69 | D-CRLMP/6086/2026 CRLMP/323/2026 | JAYASHREE PAUL @ MANDAL MANASI DASGUPTA VS STATE OF ODISHA | SURYAKANTA DASMOHAPATRA VS | Crp/0000058/2024 // () |
| 70 | D-CRLMP/6589/2026 CRLMP/324/2026 | JAYASHREE PRADHAN VS STATE OF ODISHA | SURYAKANTA DASH VS | //0 () // |
| 71 | D-CRLMP/3531/2026 CRLMP/325/2026 | MANU BEHERA VS STATE OF ODISHA | PRNOY MOHANTY VS | JANKIA P.S. /45 /2013 () // |
| 72 | D-CRLMP/6595/2026 CRLMP/326/2026 | BIPIN BIHARI NAYAK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | CHANDAPUR /38 /2023 () // |
| 73 | D-CRLMP/6211/2026 CRLMP/327/2026 | PUSPA SRICHANDAN VS STATE OF ODISHA | SANTOSH KUMAR SAMANTARAY VS | KANAS /292 /2025 () // |
| 74 | D-CRLMP/6596/2026 CRLMP/328/2026 | RAMESH TARAI VS STATE OF ODISHA | PRATIK DASH VS | //0 () // |
| 75 | D-CRLMP/6519/2026 CRLMP/329/2026 | ACHYUTANANDA DAS VS SWAGATIKA DAS | DEBASISH PATNAIK VS | //0 JUDGE,FAMILY COURT,JAGATSINGPUR |
| 76 | D-CRLREV/6717/2026 CRLREV/188/2026 | SAURABHA MOHANTY VS STATE OF ODISHA | DURGA PRASAD DHAL VS | Crp/0000106/2023 NABARANGAPUR TOWN /315 /2025 DISTRICT AND SESSIONS JUDGE,NAWA |
| 77 | D-EXP/4087/2026 EXP/26/2026 | SARAT CHANDRA SAHOO VS RANJIT KUMAR DAS, ASSISTANT SETTLEMENT OFFICER, CUTTACK | PUJARANI MUDULI VS | CT/0000063/2025 // () |
| 78 | D-EXP/4088/2026 EXP/27/2026 | SUBHANJALI PATTANAİK VS RANJIT KUMAR DAS,ASST. SETTLEMENT OFFICER,CUTTACK | PUJARANI MUDULI VS | // // () |
| 79 | D-FAO/9778/2026 FAO/96/2026 | SUCHITRA SAHOO VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000060/2023 |

ORISSA HIGH COURT

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| 80 | D-JCRLA/6974/2026 JCRLA/100/2026 | SUJIT KULDIP VS STATE OF ODISHA | ADV. VS | JEYPORE MAHILA /58 /2021 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000061/2021 |
| 81 | D-JCRLA/6947/2026 JCRLA/91/2026 | BUTUNA@DEBENDRA ROUT VS STATE OF ODISHA | ADV. VS | JAGATPUR /404 /2020 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000049/2021 |
| 82 | D-JCRLA/6953/2026 JCRLA/92/2026 | BAPI@ASHOK KUMAR BEHERA VS STATE OF ODISHA | ADV. VS | SPL.TASK FORCE /36 /2021 PRESIDING OFFICER, O.P.I.D. COURT,B Spl/0000305/2021 |
| 83 | D-JCRLA/6956/2026 JCRLA/93/2026 | SANJAY SOREN VS STATE OF ODISHA | ADV. VS | G.R.P.S. /18 /2020 1ST A.D.J., CUTTACK(Cuttack) ST/0000032/2021 |
| 84 | D-JCRLA/6958/2026 JCRLA/94/2026 | SOMANATH SATHUA VS STATE OF ODISHA | ADV. VS | NISCHINTAKOILI /172 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000144/2025 |
| 85 | D-JCRLA/6960/2026 JCRLA/95/2026 | RAMJI AHIVAR VS STATE OF ODISHA | ADV. VS | DHENKANAL SADAR /245 /2016 A.D.J.,DHENKANAL(Dhenkanal) CT/0000223/2023 |
| 86 | D-JCRLA/6962/2026 JCRLA/96/2026 | RUPESH KUMAR PADHY@LALA@RAJESH VS STATE OF ODISHA | ADV. VS | GOSANINUAGAM /87 /2020 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000082/2021 |
| 87 | D-JCRLA/6966/2026 JCRLA/97/2026 | SUSHANTA PRADHAN VS STATE OF ODISHA | ADV. VS | BALICHANDRAPUR /231 /2022 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000079/2022 |
| 88 | D-JCRLA/6968/2026 JCRLA/98/2026 | PATRA MUNDA@KHARCHA VS STATE OF ODISHA | ADV. VS | BARBIL /20 /2021 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000347/2022 |
| 89 | D-JCRLA/6970/2026 JCRLA/99/2026 | SHIBA@DASARATHA PRADHAN VS STATE OF ODISHA | ADV. VS | HARICHANDANPUR /16 /2016 A.D.J.,KEONJHAR(Kendujhar) ST/0000003/2020 |
| 90 | D-MACA/9246/2026 MACA/232/2026 | ANANTA NAYAK VS CHANDRABHANU DASH | PRADEEP KUMAR MISHRA VS | // 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000041/2023 |
| 91 | D-MACA/1149/2026 | PRATIMA DAS | DEBASISH PATNAIK | // |

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| | MACA/233/2026 | VS SUKADEV DAS | VS | 5TH M.A.C.T., KHURDA(Khordha) Mac/0000048/2022 |
| 92 | D-MACA/49988/2025 MACA/234/2026 | MANAGER(LEGAL), ICICI LOMBARD GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS AUNIL PADHAN | ARP.DUTTA VS | // I MACT,KEONJHAR(Kendujhar) Mac/0000111/2022 |
| 93 | D-MACA/8351/2026 MACA/235/2026 | THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD,BBSR VS MAMATA DAS | PRASANTA KUMAR MAHALI VS | // IST MACT, PURI(Puri) Mac/0000033/2020 |
| 94 | D-MACA/9230/2026 MACA/236/2026 | THE MANAGER LEGAL, M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS NATABARA JENA | NITISH KUMAR MISHRA VS | // 3RD M.A.C.T., JAGATSINGHPUR(Jagatsir) Mac/0000266/2022 |
| 95 | D-MACA/9231/2026 MACA/237/2026 | MANAGER LEGAL, M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS BAPUNI JENA | NITISH KUMAR MISHRA VS | // 3RD M.A.C.T., JAGATSINGHPUR(Jagatsir) Mac/0000265/2022 |
| 96 | D-MATA/3489/2026 MATA/79/2026 | SUMITA SAHU VS MANOJ KUMAR SAHU | NIRANJAN SINGH (1) VS | // JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000046/2024 |
| 97 | D-MATA/9520/2026 MATA/80/2026 | SRINIBAS MOHANTY VS RASMITA MAHANTY | KARUNAKAR DAS VS | // JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000154/2020 |
| 98 | D-RSA/7870/2026 RSA/122/2026 | RENUKA HOTA VS STATE OF ODISHA | KARUNAKAR GAYA VS | // 2ND A.D.J., BALANGIR(Balangir) RFA/0000035/2015 |
| 99 | D-RSA/8942/2026 RSA/123/2026 | BALARAM UPADHYAYA VS STATE OF ODISHA | SAMIR KUMAR MISHRA,(SR.ADV.) VS | // A.D.J., NILGIRI(Baleshwar) RFA/0000072/2024 |
| 100 | D-RSA/3733/2026 RSA/124/2026 | NIRANJAN MAHARANA VS ANANTA CHARAN PATRA | ANJAN KUMAR BISWAL VS | // A.D.J.,UDALA(Mayurbhanj) RFA/0000062/2025 |
| 101 | D-RSA/6564/2026 RSA/125/2026 | SULTANA NESHA BIBI VS PRATYUSH KUMAR MOHANTY | DWARIKA PRASAD MOHANTY VS | // A.D.J.,JALESWAR(Baleshwar) RFA/0000121/2008 |
| 102 | D-RSA/8930/2026 RSA/126/2026 | SURUBALI SAHU VS | AMIT PRASAD BOSE VS | // DISTRICT & SESSIONS JUDGE,BOLANGIR |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|-----------------------------------|--|
| 103 | D-RSA/407/2026 RSA/127/2026 | KANAKA SAHU KANHU CHARAN LENKA VS RABI NARAYAN KAR | BHAWANI SANKAR PANIGRAHI VS | RFA/0000005/2016 // DISTRICT & SESIONS JUDGE,BHUBANE |
| 104 | D-RVWPET/9076/2026 RVWPET/64/2026 | DIRECTOR OF ODISHA STATE CHILD PROTECTION SOCIETY VS SARVODAYA SAMITI , KORAPUT | UMESH CHANDRA BEHURA,A.G.A VS | RFA/0000116/2024 // () |
| 105 | D-TRP(C)/9395/2026 TRP(C)/68/2026 | RAKSHANDA JENA VS UMAKANTA JENA | PARTHA SARATHI DAS VS | // JUDGE FAMILY COURT-II,BHUBANESW |
| 106 | D-TRP(C)/9616/2026 TRP(C)/69/2026 | BHUMI PAL VS HRUSHIKESH PAL | BHARAT BHUSAN ROUSTRAY VS | CP/0000043/2026 // JUDGE FAMILY COURT,ROURKELA(Su |
| 107 | D-WA/9164/2026 WA/386/2026 | STATE OF ODISHA VS ANNAPURNA SAHU | SASWAT DAS, A.G.A VS | // () |
| 108 | D-WA/9240/2026 WA/387/2026 | STATE OF ODISHA VS RANJANA RATHNA | ARABINDA TRIPATHY,A.G.A VS | // () |
| 109 | D-WA/9165/2026 WA/388/2026 | STATE OF ODISHA VS MAHALAXMI SHAKTIDAL SELF HELP GROUP TANGAKARLEY, DUGURIPALI BLOCK, SUBARNAPUR | SASWAT DAS, A.G.A VS | // () |
| 110 | D-WA/9241/2026 WA/389/2026 | STATE OF ODISHA VS P. RAJESH REDDY | SAROJ KUMAR JEE,A.G.A VS | // () |
| 111 | D-WA/9166/2026 WA/390/2026 | STATE OF ODISHA VS BHARATI MAHAKUR | SASWAT DAS, A.G.A VS | // () |
| 112 | D-WA/3076/2026 WA/391/2026 | STATE OF ODISHA VS PRAFULLA KUMAR NANDA | SAROJ KUMAR JEE,A.G.A VS | // () |
| 113 | D-WA/8019/2026 WA/392/2026 | STATE OF ODISHA VS BINODINI NAYAK | SURYA NARAYAN PATNAIK,A.G.A VS | // () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|--------------------------------|-------------------------------------|
| 114 | D-WA/8857/2026 WA/393/2026 | BAIRAGI CHARAN JENA VS BHUBANESWAR DEVELOPMENT AUTHORITY ,KHURDA | AUROVINDA MOHANTY VS | // 0 // |
| 115 | D-WA/9336/2026 WA/394/2026 | BIRANCHI NARAYAN PARIJA VS STATE OF ODISHA | RAMAKRISHNA BISOI VS | // 0 // |
| 116 | D-WA/9044/2026 WA/395/2026 | STATE OF ODISHA VS SANJUKTA SINGH | BISWABARA DASH,A.S.C VS | // 0 // |
| 117 | D-WP(C)/7207/2026 WP(C)/7216/2026 | SHAKUNTALA JENA VS COLLECTOR, KHURDHA | SUDHANSU SEKHAR JENA VS | // 0 // |
| 118 | D-WP(C)/7551/2026 WP(C)/7217/2026 | FARIAZ KHAN QUADRI VS STATE OF ODISHA | MD.AKHTER RAZA KHAN VS | // 0 // |
| 119 | D-WP(C)/9216/2026 WP(C)/7218/2026 | SABITA SAHU VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 120 | D-WP(C)/7851/2026 WP(C)/7219/2026 | RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA | ABHISEK MOHANTY VS | // 0 // |
| 121 | D-WP(C)/9264/2026 WP(C)/7220/2026 | PRADEEP KUJUR VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // |
| 122 | D-WP(C)/9271/2026 WP(C)/7221/2026 | RAJESWAR PRADHAN VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // |
| 123 | D-WP(C)/8178/2026 WP(C)/7222/2026 | BANAMALI SWAIN VS STATE OF ODISHA | AKSHAYA KUMAR JENA VS | // 0 // |
| 124 | D-WP(C)/9425/2026 WP(C)/7223/2026 | HAREKRUSHNA ROUT VS STATE OF ODISHA | ALOK KUMAR PANDA VS | // 0 // |
| 125 | D-WP(C)/9273/2026 | SUGAD TANI | PABITRA KUMAR NAYAK | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|------------------------------|-------------------------------------|
| | WP(C)/7224/2026 | VS STATE OF ODISHA | VS | 0 // |
| 126 | D-WP(C)/9431/2026 WP(C)/7225/2026 | M/S ORISSA STEVEDORES LTD., CUTTACK VS DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 1(1), CUTTACK | KAJAL SAHOO VS | // 0 // |
| 127 | D-WP(C)/9325/2026 WP(C)/7226/2026 | DEBENDRA NATH SAHOO VS STATE OF ODISHA | RAMAKRISHNA BISOI VS | // 0 // |
| 128 | D-WP(C)/9352/2026 WP(C)/7227/2026 | SUSHREE SANGITA MARTHA VS STATE OF ODISHA | MANASHA CHANDRA JENA VS | // 0 // |
| 129 | D-WP(C)/8621/2026 WP(C)/7228/2026 | K.SUGUNA VS STATE OF ODISHA | JANAKI KANTA MAHAPATRA VS | // 0 // |
| 130 | D-WP(C)/9622/2026 WP(C)/7229/2026 | BRAJAGOPAL GHOSE MOHAPATRA VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // |
| 131 | D-WP(C)/8765/2026 WP(C)/7230/2026 | PRAFULLA DANDASENA VS STATE OF ODISHA | BHAGABAN MOHANTY VS | // 0 // |
| 132 | D-WP(C)/9623/2026 WP(C)/7231/2026 | SABITA SAMAL VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // |
| 133 | D-WP(C)/9029/2026 WP(C)/7232/2026 | M/S. SURYO FOODS AND INDUSTRIES LTD., BHUBANESWAR VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK | DEBAKANT MOHANTY VS | // 0 // |
| 134 | D-WP(C)/9724/2026 WP(C)/7233/2026 | M/S EVOS BUILDCON PVT.LTD, KHURDA VS STATE OF ODISHA | BIBHUTI RANJAN SWAIN VS | // 0 // |
| 135 | D-WP(C)/9286/2026 WP(C)/7234/2026 | PURNA CHANDRA PATRA VS STATE OF ODISHA | KODANDA KUMAR BHUYAN VS | // 0 // |
| 136 | D-WP(C)/9625/2026 WP(C)/7235/2026 | BASANTA KUMAR LENKA VS | SUKANTA KUMAR DALAI VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|---------------------------|-------------------------------------|
| 137 | D-WP(C)/9626/2026 WP(C)/7236/2026 | STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS | SUKANTA KUMAR DALAI VS | // // () |
| 138 | D-WP(C)/8830/2026 WP(C)/7237/2026 | STATE OF ODISHA BIBEKANANDA JANI VS | MANORANJAN MUDULI VS | // // () |
| 139 | D-WP(C)/9291/2026 WP(C)/7238/2026 | STATE OF ODISHA MIHIR KUMAR BHOI VS | PABITRA KUMAR NAYAK VS | // // () |
| 140 | D-WP(C)/8946/2026 WP(C)/7239/2026 | STATE OF ODISHA KIRTAN BIHARI NAYAK VS | ANIL KUMAR DAS VS | // // () |
| 141 | D-WP(C)/9303/2026 WP(C)/7240/2026 | STATE OF ODISHA BUDHUNI BHOI VS | PABITRA KUMAR NAYAK VS | // // () |
| 142 | D-WP(C)/9149/2026 WP(C)/7241/2026 | STATE OF ODISHA M/S. BIBHUDATTA SAHOO, BHUBANESWAR VS | CHITTA RANAJAN DAS VS | // // () |
| 143 | D-WP(C)/7807/2026 WP(C)/7242/2026 | PRINCIPAL COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BHUBANESWAR SUMITRA PRADHAN VS | PRONOY MOHANTY VS | // // () |
| 144 | D-WP(C)/9306/2026 WP(C)/7243/2026 | COMMISSIONER OF ENDOWMENTS, KHORDHA, ODISHA DHANESWAR MEHER VS | PABITRA KUMAR NAYAK VS | // // () |
| 145 | D-WP(C)/8301/2026 WP(C)/7244/2026 | STATE OF ODISHA MANORANJAN NAYAK VS | NAMITA PATTANAIAK VS | // // () |
| 146 | D-WP(C)/9309/2026 WP(C)/7245/2026 | THE AUTHORISED OFFICER ASSET RECONSTRUCTION COMPANY (INDIA) LTD., KOLKATA UKIA MIRDHA VS | PABITRA KUMAR NAYAK VS | // // () |
| 147 | D-WP(C)/9186/2026 WP(C)/7246/2026 | STATE OF ODISHA BIJAYALAXMI MISHRA VS | TANMAY MISHRA VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|-------------------------------|-------------------------------------|
| 148 | D-WP(C)/9312/2026 WP(C)/7247/2026 | ARUN KUMAR MUNDA VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // |
| 149 | D-WP(C)/9012/2026 WP(C)/7248/2026 | SRIPADA SUAR VS STATE OF ODISHA | GOPINATH MISHRA VS | // 0 // |
| 150 | D-WP(C)/9313/2026 WP(C)/7249/2026 | SUMITRA BHOI VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // |
| 151 | D-WP(C)/8965/2026 WP(C)/7250/2026 | SUDHARANJAN HALDER VS THE CONSOLIDATION OFFICER CUM SUB COLLECTOR, PURI | SUDHIR KUMAR MALLICK VS | // 0 // |
| 152 | D-WP(C)/9780/2026 WP(C)/7251/2026 | CHANDAN KUMAR JENA VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 153 | D-WP(C)/9415/2026 WP(C)/7252/2026 | NAKULA MALIPHULA VS STATE OF ODISHA | ALOK KUMAR PANDA VS | // 0 // |
| 154 | D-WP(C)/9463/2026 WP(C)/7253/2026 | M/S DEVAVRAT HOMES PVT. LTD., BHUBANESWAR VS MADHUSMITA NAYAK | DEVAVRAT DEVESH VS | // 0 // |
| 155 | D-WP(C)/9267/2026 WP(C)/7254/2026 | LINGARAJ BAG VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // |
| 156 | D-WP(C)/9038/2026 WP(C)/7255/2026 | RANJAN KUMAR SAMAL VS STATE OF ODISHA | PUJARANI MUDULI VS | // 0 // |
| 157 | D-WP(C)/8941/2026 WP(C)/7256/2026 | SARAT CHANDRA MOHANTY VS UNION OF INDIA | SOUMYA RANJAN MOHANTY VS | // 0 // |
| 158 | D-WP(C)/9269/2026 WP(C)/7257/2026 | MANAS RANJAN KHANDAI VS M/S JANA SMALL FINANCE BANK LTD, KHURDA | KARTIK CHANDRA TRIPATHY VS | // 0 // |
| 159 | D-WP(C)/9275/2026 | KHIRA SAGAR MAJHI | PABITRA KUMAR NAYAK | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|----------------------------------|-------------------------------------|
| | WP(C)/7258/2026 | VS STATE OF ODISHA | VS | 0 // |
| 160 | D-WP(C)/9274/2026 WP(C)/7259/2026 | BIKASH MUNDA VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // |
| 161 | D-WP(C)/8926/2026 WP(C)/7260/2026 | PENTA RADHAKRISHNA VS UNION OF INDIA | SWAPNA KUMAR OJHA VS | // 0 // |
| 162 | D-WP(C)/9276/2026 WP(C)/7261/2026 | RABINDRA BHOI VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // |
| 163 | D-WP(C)/9388/2026 WP(C)/7262/2026 | BANSIDHAR LENKA VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | // 0 // |
| 164 | D-WP(C)/9511/2026 WP(C)/7263/2026 | SUSANTA KUMAR PANDA VS STATE OF ODISHA | SHRADHANJALI SAHOO VS | // 0 // |
| 165 | D-WP(C)/9436/2026 WP(C)/7264/2026 | M/S GHANSHYAM MISRA AND SONS P,LTD VS COMMISSIONER OF COMMERCIAL TAXES, ODISHA | KAJAL SAHOO VS | // 0 // |
| 166 | D-WP(C)/9597/2026 WP(C)/7265/2026 | MADHAB CHANDRA SAHOO VS STATE OF ODISHA | BIJAYA KUMAR PARIDA 2 VS | // 0 // |
| 167 | D-WP(C)/9592/2026 WP(C)/7266/2026 | BASANTA KUMAR SAHOO VS STATE OF ODISHA | BIJAYA KUMAR PARIDA 2 VS | // 0 // |
| 168 | D-WP(C)/9599/2026 WP(C)/7267/2026 | PRASANTA KUMAR MAHARANA VS STATE OF ODISHA | BIJAYA KUMAR PARIDA 2 VS | // 0 // |
| 169 | D-WP(C)/9608/2026 WP(C)/7268/2026 | M/S MECHANETICS SOLUTIONS PRIVATE LIMITED VS THE COMMISSIONER CGST, CX AND CUSTOMS | GOURAV KUMAR ROY CHOUDHURY VS | // 0 // |
| 170 | D-WP(C)/9594/2026 WP(C)/7269/2026 | AJIT KUMAR SAHOO VS | BIJAYA KUMAR PARIDA 2 VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|--|-------------------------------------|
| 171 | D-WP(C)/9122/2026 WP(C)/7270/2026 | STATE OF ODISHA SUJIT KUMAR BEHERA VS COLLECTOR AND DIST.MAGISTRATE, ANGUL | SASWAT KUMAR ACHARYA VS | // // 0 // |
| 172 | D-WP(C)/9381/2026 WP(C)/7271/2026 | RABINDRA KUMAR RATH VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 173 | D-WP(C)/9407/2026 WP(C)/7272/2026 | SULOCHANA SWAIN VS STATE OF ODISHA | AKSHAYA KUMAR PANDEY VS | // 0 // |
| 174 | D-WP(C)/9411/2026 WP(C)/7273/2026 | SWARNAPRIYA NATH SHARMA VS STATE OF ODISHA | AKSHAYA KUMAR PANDEY VS | // 0 // |
| 175 | D-WP(C)/9947/2026 WP(C)/7274/2026 | DEBABRATA BHATTA VS SATYA RANJAN PATTNAIK | BIBHUTI BHUSAN CHOUDHURY VS M/S.NIKHILESH BARIK, P.SAHOO, S.S.PRADHAN. | // 0 // |
| 176 | D-WP(C)/9046/2026 WP(C)/7275/2026 | PRATAP CHANDRA MOHAPATRA VS STATE OF ODISHA | BRAJA MOHAN SARANGI VS | // 0 // |
| 177 | D-WP(C)/7594/2026 WP(C)/7276/2026 | TILOTTAMA PRADHAN VS STATE OF ORISSA | SUBAS CHANDRA DAS VS | // 0 // |
| 178 | D-WP(C)/9101/2026 WP(C)/7277/2026 | SANDIP KUMAR RAY VS STATE OF ODISHA | TRILOCHAN BARIK VS | // 0 // |
| 179 | D-WP(C)/9055/2026 WP(C)/7278/2026 | DHARITRI CHHURA VS STATE OF ODISHA | BHARAT JALLI VS | // 0 // |
| 180 | D-WP(C)/9124/2026 WP(C)/7279/2026 | BADRINARAYAN SETH VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // |
| 181 | D-WP(C)/9426/2026 WP(C)/7280/2026 | CHHATRAY SAMAD VS STATE OF ODISHA | MANORANJAN PADHI VS | // 0 // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|-----------------------------|-------------------------------------|
| 182 | D-WP(C)/9057/2026 WP(C)/7281/2026 | M/S. SIBA PRASAD PARIDA, CHARIGOAN, KENDRAPARA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI | DAITARI BEHERA VS | // 0 // |
| 183 | D-WP(C)/7585/2026 WP(C)/7282/2026 | BAILOCHAN SAHOO VS STATE OF ODISHA | TUSAR KANTA MAHANTA VS | // 0 // |
| 184 | D-WP(C)/9008/2026 WP(C)/7283/2026 | KANAK NAYAK VS STATE OF ODISHA | KSHIROD KUMAR ROUT VS | // 0 // |
| 185 | D-WP(C)/9277/2026 WP(C)/7284/2026 | SABITA MUNDA VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // |
| 186 | D-WP(C)/9784/2026 WP(C)/7285/2026 | KHAGENDRA NATH SAHOO VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 187 | D-WP(C)/9058/2026 WP(C)/7286/2026 | C N SRABANI MPRIYADARSINI @ SHRABANI PASAYAT VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI | BIKRAM CHANDRA GHADEI VS | // 0 // |
| 188 | D-WP(C)/7596/2026 WP(C)/7287/2026 | SK.ANWAR ALLI VS STATE OF ORISSA | SUBAS CHANDRA DAS VS | // 0 // |
| 189 | D-WP(C)/8833/2026 WP(C)/7288/2026 | HARISH CHANDRA PATTANAYAK VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR | KAMALAKANTA NAYAK VS | // 0 // |
| 190 | D-WP(C)/9930/2026 WP(C)/7289/2026 | BRUNDABAN MAHAPATRA VS STATE OF ODISHA | BUDHIRAM DAS VS | // 0 // |
| 191 | D-WP(C)/8997/2026 WP(C)/7290/2026 | HARA PRASAD SWAIN VS STATE OF ODISHA | TUSAR KUMAR MISHRA VS | // 0 // |
| 192 | D-WP(C)/9376/2026 WP(C)/7291/2026 | JYOTI PRAKASH NAYAK VS STATE OF ODISHA | UMESH CHANDRA MOHANTY VS | // 0 // |
| 193 | D-WP(C)/9059/2026 | SHIV KUMAR SAHOO | SOURAV DAS | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|------------------------------|-------------------------------------|
| | WP(C)/7292/2026 | VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK | VS | 0 // |
| 194 | D-WP(C)/9393/2026 WP(C)/7293/2026 | SAROJ JENA VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | // 0 // |
| 195 | D-WP(C)/8397/2026 WP(C)/7294/2026 | M/S B.S. ENTERPRISES, BHUBANESWAR VS CANARA BANK, BSE BRANCH, BHUBANESWAR | BIRAJA SANKAR MISHRA VS | // 0 // |
| 196 | D-WP(C)/8845/2026 WP(C)/7295/2026 | DR. KRUSHNA PRASAD MISHRA VS STATE OF ODISHA | KURESH PRASAD DASH VS | // 0 // |
| 197 | D-WP(C)/9619/2026 WP(C)/7296/2026 | AKSHAYA KUMAR TARAI VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // |
| 198 | D-WP(C)/9468/2026 WP(C)/7297/2026 | ARJUN CHARAN SINGH VS STATE OF ODISHA | PRANAB RANJAN CHHATOI VS | // 0 // |
| 199 | D-WP(C)/8455/2026 WP(C)/7298/2026 | RUKMINI PADHAN VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // 0 // |
| 200 | D-WP(C)/9628/2026 WP(C)/7299/2026 | GADADHAR BEHERA VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // |
| 201 | D-WP(C)/8847/2026 WP(C)/7300/2026 | BISWAJIT JENA VS STATE OF ODISHA | MANOJ KUMAR PANDA VS | // 0 // |
| 202 | D-WP(C)/9512/2026 WP(C)/7301/2026 | ANUPAMA SAHU VS STATE OF ODISHA | AJAYA KUMAR SETHY VS | // 0 // |
| 203 | D-WP(C)/9610/2026 WP(C)/7302/2026 | PRADEEP KUMAR AGRAWALLA VS STATE OF ODISHA | UMESH CHANDRA MOHANTY VS | // 0 // |
| 204 | D-WP(C)/9135/2026 WP(C)/7303/2026 | SATAR KHAN VS | GYANA RANJAN MAHAPATRA VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|-------------------------------|-------------------------------------|
| 205 | D-WP(C)/8486/2026 WP(C)/7304/2026 | STATE OF ODISHA BHASKAR CHANDRA MAJHI VS | SANGRAM JENA VS | // // 0 |
| 206 | D-WP(C)/9611/2026 WP(C)/7305/2026 | STATE OF ODISHA PRATAP KUMAR PRADHAN VS | ACHYUTANANDA PATTANAIAK VS | // // 0 |
| 207 | D-WP(C)/8841/2026 WP(C)/7306/2026 | STATE OF ODISHA RAMACHANDRA PRADHAN VS | KABIRAJ PRADHAN VS | // // 0 |
| 208 | D-WP(C)/9321/2026 WP(C)/7307/2026 | STATE OF ODISHA SANJAY KUMAR BEHERA VS | SARADA DASH VS | // // 0 |
| 209 | D-WP(C)/8918/2026 WP(C)/7308/2026 | STATE OF ODISHA DINGAR KUMBHAR VS | JAYADEBA BEHERA VS | // // 0 |
| 210 | D-WP(C)/9492/2026 WP(C)/7309/2026 | UNION OF INDIA SURESH CHANDRA BEHERA VS | DEBAKANTA MOHANTY VS | // // 0 |
| 211 | D-WP(C)/8836/2026 WP(C)/7310/2026 | STATE OF ODISHA KARTIKA CHANDRA DAS VS | SANJAY KUMAR PATRA VS | // // 0 |
| 212 | D-WP(C)/10017/2026 WP(C)/7311/2026 | STATE OF ODISHA MUKESH AGRAWAL VS | SUBHAM AGRAWAL VS | // // 0 |
| 213 | D-WP(C)/8835/2026 WP(C)/7312/2026 | STATE OF ODISHA MANORANJAN DAS VS | RANJIT MOHANTY VS | // // 0 |
| 214 | D-WP(C)/8264/2026 WP(C)/7313/2026 | STATE OF ODISHA SRIDHAR DAS VS | RAMANI KANTA PATTANAIAK VS | // // 0 |
| 215 | D-WP(C)/31312/2025 WP(C)/7314/2026 | STATE OF ODISHA GOKULA MIRDHA VS GOVT OF ODISHA | BHABA RANJAN KAR VS | // // 0 // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|-----------------------------|-------------------------------------|
| 216 | D-WP(C)/9094/2026 WP(C)/7315/2026 | SARADA PRASANNA NAYAK VS NAGENDRANATH KHUNTIA | NARAYAN PRASAD PARIJA VS | // 0 // |
| 217 | D-WP(C)/8306/2026 WP(C)/7316/2026 | NARAYAN MISHRA VS AUTHORIZED OFFICER CUM CHIEF MANAGER, UCO BANK, BBSR | DHIRENDRA KUMAR DAS VS | // 0 // |
| 218 | D-WP(C)/9110/2026 WP(C)/7317/2026 | BINAPANI SAHOO VS STATE OF ODISHA | SATYA RANJAN MULIA VS | // 0 // |
| 219 | D-WP(C)/7973/2026 WP(C)/7318/2026 | SRIDHAR SABAR VS STATE OF ODISHA | RAKESH KUMAR DAS VS | // 0 // |
| 220 | D-WP(C)/8321/2026 WP(C)/7319/2026 | LAXMI DHAR MOHANTY VS STATE OF ODISHA | JAGAJIBAN PRADHAN VS | // 0 // |
| 221 | D-WP(C)/8837/2026 WP(C)/7320/2026 | KISHOR KUMAR PATI VS STATE OF ODISHA | SANJAY KUMAR PATRA VS | // 0 // |
| 222 | D-WP(C)/8838/2026 WP(C)/7321/2026 | BIRANCHI NARAYAN ROUT VS STATE OF ODISHA | SANJAY KUMAR PATRA VS | // 0 // |
| 223 | D-WP(C)/9580/2026 WP(C)/7322/2026 | SUMIT DASH VS STATE OF ORISSA | SUBHADUTTA ROURAY VS | // 0 // |
| 224 | D-WP(C)/9060/2026 WP(C)/7323/2026 | DAYAVIHAR JUNIOR COLLEGE, PURI VS ITO, (EXEMPTION), BBSR | PRAKASH KUMAR JENA VS | // 0 // |
| 225 | D-WP(C)/8834/2026 WP(C)/7324/2026 | UPENDRA MOHARANA VS STATE OF ODISHA | PURNA CHANDRA MISHRA VS | // 0 // |
| 226 | D-WP(C)/9590/2026 WP(C)/7325/2026 | ALOK KUMAR SAHU VS UNION OF INDIA | MADHUMITA PANDA VS | // 0 // |
| 227 | D-WP(C)/9061/2026 | PARAMANANDA BEHERA | BHABANI SHANKAR RAYAGURU | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|----------------------------|-------------------------------------|
| | WP(C)/7326/2026 | VS STATE OF ODISHA | VS | 0 // |
| 228 | D-WP(C)/9034/2026 WP(C)/7327/2026 | ABHAYA KUMAR SATAPATHY VS STATE OF ODISHA | AKSHAYA KUMAR PANDEY VS | // 0 // |
| 229 | D-WP(C)/9535/2026 WP(C)/7328/2026 | PRASANNA KUMAR PARIDA VS STATE OF ODISHA | LAXMAN BHOI VS | // 0 // |
| 230 | D-WP(C)/9063/2026 WP(C)/7329/2026 | MANMATH MOHANTY VS STATE OF ODISHA | RAMA CHANDRA JENA VS | // 0 // |
| 231 | D-WP(C)/9041/2026 WP(C)/7330/2026 | AJAYA KUMAR PRAHARAJ VS CHAIRMAN AND MANAGING DIRECTOR, IREL(INDIA) LIMITED, MUMBAI | SANJEEV UDGATA VS | // 0 // |
| 232 | D-WP(C)/9558/2026 WP(C)/7331/2026 | PRATAP KUMAR BEHERA VS COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, BHUBANSWAR | RAJA KISHORE SAHOO VS | // 0 // |
| 233 | D-WP(C)/9934/2026 WP(C)/7332/2026 | ITISHREE DASH VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | // 0 // |
| 234 | D-WP(C)/5770/2026 WP(C)/7333/2026 | NILANCHALA PATRA VS STATE OF ORISSA | SRIKANTA KU. NATH VS | // 0 // |
| 235 | D-WP(C)/9937/2026 WP(C)/7334/2026 | AJIT KUMAR ROUSTRAY VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | // 0 // |
| 236 | D-WP(C)/8504/2026 WP(C)/7335/2026 | SITARAM PRADHAN VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 237 | D-WP(C)/1439/2026 WP(C)/7336/2026 | GANESWAR RANA VS STATE OF ODISHA | DHANANJAYA MUND VS | // 0 // |
| 238 | D-WP(C)/8762/2026 WP(C)/7337/2026 | ABHAYA KUMAR DAS VS | PRAFULLA KUMAR KAR VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|--------------------------------|-------------------------------------|
| 239 | D-WP(C)/9940/2026 WP(C)/7338/2026 | STATE OF ODISHA PRADEEP KUMAR NANDY VS | BRAHMANANDA TRIPATHY VS | // // () |
| 240 | D-WP(C)/8505/2026 WP(C)/7339/2026 | STATE OF ODISHA BINOD KUMAR KAR VS | SAMEER KUMAR DAS VS | // // () |
| 241 | D-WP(C)/6525/2026 WP(C)/7340/2026 | STATE OF ODISHA DR. SWAPNESWAR RATH VS | KURESH PRASAD DASH VS | // // () |
| 242 | D-WP(C)/7765/2026 WP(C)/7341/2026 | STATE OF ODISHA KRISHNA MOHAPATRA VS | GOBINDA CHANDRA DAS VS | // // () |
| 243 | D-WP(C)/9481/2026 WP(C)/7342/2026 | COLLECTOR, CUTTACK SUJATA MAHAPATRA VS | SANGRAM JENA VS | // // () |
| 244 | D-WP(C)/9103/2026 WP(C)/7343/2026 | STATE OF ODISHA YASHOBANTA BEHERA VS | MADHUSUDAN SETHI VS | // // () |
| 245 | D-WP(C)/9485/2026 WP(C)/7344/2026 | STATE OF ODISHA DR. LALITA MOHAN PATTNAYAK VS | SANGRAM JENA VS | // // () |
| 246 | D-WP(C)/7357/2026 WP(C)/7345/2026 | STATE OF ODISHA MADHI BEHERA @ BAGHA VS | DWARIKA PRASAD MOHANTY VS | // // () |
| 247 | D-WP(C)/9049/2026 WP(C)/7346/2026 | BRAMHANI DEI ANJALI CHAKRABARTY VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 248 | D-WP(C)/9067/2026 WP(C)/7347/2026 | STATE OF ODISHA GANANATH KISHAN VS | BHABANI SHANKAR RAYAGURU VS | // // () |
| 249 | D-WP(C)/9486/2026 WP(C)/7348/2026 | STATE OF ODISHA DR.PRAFULLA KUMAR RATH VS | SANGRAM JENA VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|----------------------------|-------------------------------------|
| 250 | D-WP(C)/30057/2025 WP(C)/7349/2026 | DR.PADMA CHARAN PADHI VS STATE OF ODISHA | TUSAR KANTA MAHANTA VS | // 0 // |
| 251 | D-WP(C)/9053/2026 WP(C)/7350/2026 | BASUDEV BARIK VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 252 | D-WP(C)/9509/2026 WP(C)/7351/2026 | SANJAY SARKAR VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | // 0 // |
| 253 | D-WP(C)/9069/2026 WP(C)/7352/2026 | PARIKHITA SAHOO VS THE SUPERINTENDENT OF POST OFFICE, CUTTACK NORTH DIVISION, CANTONMENT ROAD, CUTTACK | DEBENDRA PRADHAN VS | // 0 // |
| 254 | D-WP(C)/9768/2026 WP(C)/7353/2026 | BHARAT BEHERA VS STATE OF ODISHA | ATUL TRIPATHY VS | // 0 // |
| 255 | D-WP(C)/9893/2026 WP(C)/7354/2026 | RAGHUMANI JENA VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | // 0 // |
| 256 | D-WP(C)/55491/2025 WP(C)/7355/2026 | BIDYADHAR PRADHAN VS STATE OF ODISHA | BASUDEV BARIK VS | // 0 // |
| 257 | D-WP(C)/9908/2026 WP(C)/7356/2026 | BASANTI MISHRA VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | // 0 // |
| 258 | D-WP(C)/9898/2026 WP(C)/7357/2026 | BAMADEV DASH VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | // 0 // |
| 259 | D-WP(C)/9911/2026 WP(C)/7358/2026 | RADHA RAMAN SWAIN VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | // 0 // |
| 260 | D-WP(C)/2803/2026 WP(C)/7359/2026 | SARASWATI SHISHU MANDIR, MANGULI, JAGATSINGHPUR VS STATE OF ODISHA | PRATIK DASH VS | // 0 // |
| 261 | D-WP(C)/9903/2026 | SURYAKANTI SWAIN | BRAHMANANDA TRIPATHY | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|-----------------------------|-------------------------------------|
| | WP(C)/7360/2026 | VS STATE OF ODISHA | VS | () // |
| 262 | D-WP(C)/9914/2026 WP(C)/7361/2026 | DURGA MADHAB PADHI VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | // () // |
| 263 | D-WP(C)/9766/2026 WP(C)/7362/2026 | SUSHANT KUMAR MOHARANA VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // () // |
| 264 | D-WP(C)/9658/2026 WP(C)/7363/2026 | SAILA MALIK VS STATE OF ODISHA | SUDHIR KUMAR MALLICK VS | // () // |
| 265 | D-WP(C)/9054/2026 WP(C)/7364/2026 | PADMINEE MEHER VS THE STATE OF ODISHA | BHARAT JALLI VS | // () // |
| 266 | D-WP(C)/9923/2026 WP(C)/7365/2026 | DIGAMBAR PANDA VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | // () // |
| 267 | D-WP(C)/6840/2026 WP(C)/7366/2026 | BUDHIMAN JENA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // () // |
| 268 | D-WP(C)/9929/2026 WP(C)/7367/2026 | KSHIRABDI DEBATOSA VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | // () // |
| 269 | D-WP(C)/9517/2026 WP(C)/7368/2026 | SIMANCHALA TRIPATHY VS STATE BANK OF INDIA, SARB, BHUBANESWAR | AMARENDRA MALLICK VS | // () // |
| 270 | D-WP(C)/8064/2026 WP(C)/7369/2026 | BIBHUTI BHUSAN BEHERA VS SECY OF HOME DEPT., GOVT. OF ODISHA | RAJAKISHROE SAHOO VS | // () // |
| 271 | D-ABLAPL/6745/2026 ABLAPL/2887/2026 | KUNAL BHATRA VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | PAPADAHANDI /27 /2026 () // |
| 272 | D-ABLAPL/6746/2026 ABLAPL/2888/2026 | ADITYA PRADHAN VS | RAJIB LOCHAN PATTNAIK VS | PAPADAHANDI /27 /2026 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|--|
| 273 | D-ABLAPL/6748/2026 ABLAPL/2889/2026 | STATE OF ODISHA SUBHAM BEHERA VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | // PAPADAHANDI /27 /2026 () // |
| 274 | D-ABLAPL/6749/2026 ABLAPL/2890/2026 | JUDHESTI JANI VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | PAPADAHANDI /27 /2026 () // |
| 275 | D-ABLAPL/5439/2026 ABLAPL/2891/2026 | SUSHIL DEV SINGH VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // / /0 () // |
| 276 | D-ABLAPL/6744/2026 ABLAPL/2892/2026 | SK. FARHAN VS STATE OF ODISHA | PARTHA SARATHI DAS VS | GHATAGAON /332 /2025 () // |
| 277 | D-ABLAPL/6750/2026 ABLAPL/2893/2026 | TANKA @ BHASKAR PANKA VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | DABUGAM /27 /2026 () // |
| 278 | D-ABLAPL/6725/2026 ABLAPL/2894/2026 | B. TRINATH VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | RAMBHA (KHALLIKOTE) /3 /2026 () // |
| 279 | D-ABLAPL/6770/2026 ABLAPL/2895/2026 | ABHIMANYU MANIK VS STATE OF ODISHA | MANAS KUMAR CHAND VS | BAGHAMARI /51 /2026 () // |
| 280 | D-ABLAPL/6726/2026 ABLAPL/2896/2026 | SK. MUJAFAR HUSEN VS STATE OF ODISHA | PARTHA SARATHI DAS VS | GHATAGAON /345 /2025 () // |
| 281 | D-ABLAPL/6727/2026 ABLAPL/2897/2026 | MILAN PAHAN @ MILLAN PRADHAN @ BILLA VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | KHALLIKOTE /67 /2026 () // |
| 282 | D-ABLAPL/6771/2026 ABLAPL/2898/2026 | BIPIN BIHARI KHANDA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | KAMARDA /43 /2026 () // |
| 283 | D-ABLAPL/6755/2026 ABLAPL/2899/2026 | NIRANJAN ROUT @ DILU VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | JENAPUR /234 /2025 () // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------|---|
| 284 | D-ABLAPL/6757/2026 ABLAPL/2900/2026 | GADADHAR NAYAK VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | RANPUR /303 /2017 () // |
| 285 | D-ABLAPL/6765/2026 ABLAPL/2901/2026 | GANDIA @ DIPTI RANJAN BARIK VS STATE OF ODISHA | DEEPAK KU SAHOO VS | PATKURA /265 /2023 () // |
| 286 | D-ABLAPL/6766/2026 ABLAPL/2902/2026 | MANORANJAN PATTANAYAK VS STATE OF ODISHA | MANAS KUMAR CHAND VS | KHURDA MODEL /104 /2026 () // |
| 287 | D-ABLAPL/6768/2026 ABLAPL/2903/2026 | TRINATH BEHERA VS STATE OF ODISHA | MANAS KUMAR CHAND VS | TANGI (KHURDA) /356 /2017 () // |
| 288 | D-ABLAPL/6774/2026 ABLAPL/2904/2026 | BHANU MAHALIK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | Bamapada (Industrial Area) /177 /2025 () // |
| 289 | D-ABLAPL/6809/2026 ABLAPL/2905/2026 | SAURAV BEHERA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | SEA BEACH /70 /2026 () // |
| 290 | D-ABLAPL/6811/2026 ABLAPL/2906/2026 | SAHA AHMAD RAJA @ AHEMAD RAJA VS STATE OF ODISHA | MD. GOLAM MADANI VS | DHAMNAGAR /70 /2026 () // |
| 291 | D-ABLAPL/6779/2026 ABLAPL/2907/2026 | SAKIL ALAM KHAN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BRAMHA BARADA /231 /2025 () // |
| 292 | D-ABLAPL/6820/2026 ABLAPL/2908/2026 | SANTOSH @ SANTOSH KUMAR BALIARSINGH VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | JANKIA P.S. /282 /2023 () // |
| 293 | D-ABLAPL/6786/2026 ABLAPL/2909/2026 | PRABHAKAR BEHERA VS STATE OF ODISHA | ARJUNA CHARANA BEHERA VS | PURI SADAR /441 /2025 () // |
| 294 | D-ABLAPL/6821/2026 ABLAPL/2910/2026 | BASANTI DAS @ DEY VS STATE OF ODISHA | CHITTA RANJAN PATTNAIK VS | KAMARDA /151 /2025 () // |
| 295 | D-ABLAPL/6823/2026 | DHANESWAR JENA | PABITRA KUMAR BEHERA | PATTAMUNDAI RURAL PS /1 /2026 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|-------------------------------|--|
| | ABLAPL/2911/2026 | VS STATE OF ODISHA | VS | () // |
| 296 | D-ABLAPL/6817/2026 ABLAPL/2912/2026 | CHAKA @ CHAKANAYAN PARIDA VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | POLASARA PS /61 /2010 () // |
| 297 | D-ABLAPL/6835/2026 ABLAPL/2913/2026 | TUNI TANDI VS STATE OF ODISHA | JNYANANANDA PANDA VS | BHAWANIPATNA SADAR /37 /2026 () // |
| 298 | D-ABLAPL/6792/2026 ABLAPL/2914/2026 | BAPI SETHI VS STATE OF ODISHA | SUJAY SHANKAR SINGH DEO VS | BHAWANIPATNA TOWN /52 /2026 () // |
| 299 | D-ABLAPL/6795/2026 ABLAPL/2915/2026 | KESHABA RANA VS STATE OF ODISHA | AMITAV TRIPATHY VS | KANTAMAL /59 /2026 () // |
| 300 | D-ABLAPL/6837/2026 ABLAPL/2916/2026 | PRASANTA KUMAR NAYAK @ JACKY NAYAK VS STATE OF ODISHA | BRUNDABAN ROUT VS | PATTAMUNDAI MODEL /73 /2026 () // |
| 301 | D-ABLAPL/6987/2026 ABLAPL/2917/2026 | SEKHARA ROUT VS STATE OF ODISHA | KALANDI CHARAN SAHOO VS | MALGODOWN /71 /2026 () // |
| 302 | D-ABLAPL/6840/2026 ABLAPL/2918/2026 | MANAS RANJAN ROUT @ RANJAN ROUT VS STATE OF ODISHA | PRANAYANEE DASMOHAPATRA VS | KUJANGA /60 /2026 () // |
| 303 | D-ABLAPL/6824/2026 ABLAPL/2919/2026 | KOUSTAV KUMAR @ KAUSHAT VS STATE OF ODISHA | BISWAJIT NAYAK VS | CHANDAKA P.S. /102 /2026 () // |
| 304 | D-ABLAPL/6859/2026 ABLAPL/2920/2026 | MANAS RANJAN KAR VS STATE OF ODISHA | KSHIROD KUMAR ROUT VS | RAJNAGAR /241 /2021 () // |
| 305 | D-ABLAPL/6825/2026 ABLAPL/2921/2026 | ANUJA KUMAR PRADHAN VS STATE OF ODISHA | MILTON DAS VS | CAPITAL P.S. /144 /2026 () // |
| 306 | D-ABLAPL/6862/2026 ABLAPL/2922/2026 | SANJAYA KUMAR SAHOO VS | SURYAKANTA DASMOHAPATRA VS | BENTKAR (42 MOUZA) UPD CUTTACK () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|------------------------------|---|
| 307 | D-ABLAPL/6826/2026 ABLAPL/2923/2026 | STATE OF ODISHA BIBHUTI BHUSAN PATTNAIK VS | MILTON DAS VS | // TOMANDO /39 /2026 () |
| 308 | D-ABLAPL/6866/2026 ABLAPL/2924/2026 | STATE OF ODISHA MEHERAJUDDIN @ SK MEHERAJUDDIN VS | KHUSBU PANIGRAHI VS | // SAHADEV KHUNTA /423 /2025 () |
| 309 | D-ABLAPL/6832/2026 ABLAPL/2925/2026 | STATE OF ODISHA MINAKETAN BHOI VS | AMLAN SHAKTI PAUL VS | // MELCHHAMUNDA /233 /2025 () |
| 310 | D-ABLAPL/6796/2026 ABLAPL/2926/2026 | STATE OF ODISHA JHASAKETAN RANA VS | AMITAV TRIPATHY VS | // KANTAMAL /59 /2026 () |
| 311 | D-ABLAPL/6800/2026 ABLAPL/2927/2026 | STATE OF ODISHA ANJANA TIRKEY VS | PABITRA KUMAR NAYAK VS | // ROURKELA CYBER P.S. /17 /2025 () |
| 312 | D-ABLAPL/6738/2026 ABLAPL/2928/2026 | STATE OF ODISHA RITESH KUMAR AGRAWAL VS | JAGABANDHU SAHU VS | // / /0 S.D.J.M.,(PANPOSH), ROURKELA(Sundar |
| 313 | D-ABLAPL/6808/2026 ABLAPL/2929/2026 | UNION OF INDIA SASHIKANATA MUNA VS | AMITAV TRIPATHY VS | 2(C)CC/0000051/2025 PATNAGARH /322 /2025 () |
| 314 | D-ABLAPL/6910/2026 ABLAPL/2930/2026 | STATE OF ODISHA SANYASI PRADHAN VS | ABHISIDDHANTA SAHOO VS | // BASELI SAHI PS /57 /2026 () |
| 315 | D-ABLAPL/6091/2026 ABLAPL/2931/2026 | STATE OF ODISHA SARIKA MORE VS | TRILOCHAN DASH VS | // MAHANGA /51 /2026 () |
| 316 | D-ABLAPL/6158/2026 ABLAPL/2932/2026 | STATE OF ODISHA PARBATI DALAI VS | PRAVASH CHANDRA JENA VS | // KAMARDA /21 /2026 () |
| 317 | D-ABLAPL/6818/2026 ABLAPL/2933/2026 | STATE OF ODISHA RABINARAYANA JENA @ GUNA VS | SANJIB KUMAR BHANJADEO VS | // KHURDA SADAR /72 /2026 () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/03/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------|--------------------------------------|
| 318 | D-ABLAPL/6915/2026 ABLAPL/2934/2026 | DALI VS STATE OF ODISHA | PRATIK NAYAK VS | RAJKANIKA /54 /2026 () // |
| 319 | D-ABLAPL/6819/2026 ABLAPL/2935/2026 | MAKARA @ SURYAKANTA SAMANTARAY VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | KHURDA SADAR /385 /2025 () // |
| 320 | D-ABLAPL/6448/2026 ABLAPL/2936/2026 | LUCKY PRADHAN @ DILLIP PRADHAN VS STATE OF ODISHA | JAYADEBA BEHERA VS | ITAMATI /41 /2026 () // |
| 321 | D-ABLAPL/6874/2026 ABLAPL/2937/2026 | BILASI SETHI @ SETHY VS STATE OF ODISHA | PARTHA SARATHI DAS VS | TELKOI /66 /2006 () // |
| 322 | D-ABLAPL/6889/2026 ABLAPL/2938/2026 | SURYA SAHU VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | KODALA /802 /2025 () // |
| 323 | D-ABLAPL/6884/2026 ABLAPL/2939/2026 | DAYANIDHI BEHERA @ BENGA BEHERA VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | BHADRAK RURAL /533 /2025 () // |
| 324 | D-ABLAPL/6920/2026 ABLAPL/2940/2026 | SUDHANSU RANA VS STATE OF ODISHA | SIDHARTHA DAS VS | TARBHA /67 /2026 () // |